**Annexure – 7**

**Name of the corporate debtor: A A Estates Private Limited Date of commencement of CIRP: 06/12/2022; List of creditors as on: 21/10/2026**
**List of operational creditors (Government dues)**

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | | - | | | | | | | - | | |